Construction Work at Visakhapatnan Outer Harbour

*750. SHRI B. S. MURTHY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the wotk on Visakhapatnam outer harbour has been started;

(b) the agency which has undertaken the construction;

(c) the extent of foreign collaboration involved: and

(d) the stages in which the work is to be completed ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) Yes.

(b) The work relating to the construction of the outer harbour has not been entrusted to any single agency. The work consists of several items of work such as the construction of the breakwaters, quarrying of stones, procurement of construction equipment, dredging, construction of iron ore berth, installation of mechanical ore loading plant etc. Contracts for supply of construction equipment have been awarded to different firms. The main contract for the quarrying of stone, preparation of blocks and construction of the breakwaters was awarded in May, 1971. Some items of work such as dredging will be taken up in due course.

(c) No foreign collaboration is involved in the execution of the project. An agreement for project aid amounting to Rs. 5.25 crores for the Visakhapatnam Outer Harbour Project and the Bailadilla mining project taken together has been entered into with the Government of Japan to cover the cost of import of essential equipment needed for the two projects.

(d) The work relating to the construction of the outer harbour is being executed according to a coordinated programme with a view to ensure its completion and commissioning by May, 1974.

बुरहानपुर की 'बीबी की मस्जिद' की जीर्ण अवस्था

3098. **श्री गंगाचरण दीक्षित** : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के पूर्व निमाड़ जिले के बुरहानपुर नगर में स्थित 'बीबी की मस्जिद' की अवस्था जीर्ण होती जा रही है; और

(ख) क्या इसके कारणों का पता लगाने के लिये कोई अध्ययन किया गया है, और यदि हां, तो इसे जीर्ण होने से बचाने के लिये क्या कार्यवाही की गई है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी०पी० यादव): (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Seizure of Pakistani Currency at Delhi

3099. SHRI R. N. BARMAN : Will the Minister of FINANCE be pleased to state :

(a) whether Pakistani currency amounting to Rs. 1,26,000/- had been seized at Delhi Airport on the 2nd June, 1971 from a woman passenger going to Kabul *via* Ariana International Airways; and

(b) whether the investigation in the matter has since been completed and if so, the result of the investigation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH): (a) and (b) On 2nd June, 1971, Pak currency worth Rs. 1,26,000/- was seized from a lady passenger at Palam Airport. She was to fly to Kabul by Ariana flight. The lady was arrested and subsequently released on bail. Investigations are not yet complete.

मध्य प्रदेश में किसानों को ऋण दिया जाना

3100. **श्री गंगाचरण दीक्षित** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में छोटे स्तर के किसानों की दीर्घ अवधि तथा बड़े स्तर के किसानों

को अल्प अवधि के आधार पर ऋण दिये गये; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

वित्त मंत्री (श्री यशवन्तराव चव्हाण) : (क) और (ख). संभवत. माननीय सदस्य का प्रश्न वाणिज्यिक बैंकों द्वारा दिये गये ऋणों के बारे में हैं । बैंक किसानों की आवश्यकताओं के अनुसार और प्रस्तावों की सक्षमता को देखते हुए ऋण देते हैं । राष्ट्रीयकृत बैंकों ने कृषि क्षेत्र को दी जाने वाली ऋण सुविधाओं को उदार बना दिया है ।

आयकर की बकाया राशि की वसूली

3101. **श्री गंगाचरण दीक्षित** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश में आयकर की बकाया राशि को वसूल करने के लिये अब तक क्या कार्यवाही की गई है;

(ख) क्या इसके परिणामस्वरूप आय-कर की बकाया राशि की वसूली में सबंधित स्थिति में सुधार हुआ है ;

(ग) यदि हां, तो कितना सुधार हुआ है, और

(घ) इस समय आय कर की कितनी राशि बकाया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के. आर. गणेश): (क) से (घ). सूचना तत्काल उपलब्ध नहीं है और एकत्रित की जा रही है । जैसे ही वह उपलब्ध होगी, सदन की मेज पर रख दी जायगी ।

मध्य प्रदेश के नगरों का दर्जा बढ़ाया जाना

3102. **श्री हुकमचन्द कछवाय** : क्या वित्त मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के गुना, ग्वालियर, भिंड, मुरैना और शिवपुरी नगरों का दर्जा बढ़ाये जाने का कोई प्रस्ताव सरकार के विचाराधीन है;

(ख) यदि हां, तो यह किस प्रकार किया जायगा तथा इसको कब तक अंतिम रूप दिया जायगा; और

(ग) इन नगरों का पुनरीक्षण वर्गीकरण क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश . (क) से (ग). जी, नहीं । मध्य प्रदेश के तथा अन्य सभी शहरों/नगरों के अब किसी भी वर्गीकरण/पुनर्वर्गीकरण के लिये 1971 की जनगणना के परिणामों की प्रतीक्षा करनी होगी । जनसख्या के अंतिम आंकड़े अभी आने है ।

'सी' श्रेणी के लिये नगर की आवश्यक न्यूनतम जनसंख्या 50,000, बी-2' के लिए 4 लाख, 'बी-1' के लिये 8 लाख और 'ए' श्रेणी के लिये शहर की जनसंख्या 16 लाख होनी चाहिए ।

Inadequate Rate of Scholarship to Scheduled Caste and Scheduled Tribe Students

3103. SHRI BHALJIBHAI PARMAR . Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the present rates of scholarships paid for various courses of studies in colleges to Scheduled Castes and Scheduled Tribes students are inadequate; and

(b) whether Government propose to increase these rates and if so, by what percentage ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION & SOCIAL WELFARE (SHRI K.S. RAMASWAMY): (a) and (b). The value of scholarship under the postmatric scholarships scheme includs a monthly maintenace grant and other concessions like payment of all non-refundable compulsory fees, study toure and thesis typing / printing charges upto a prescribed ceiling.

Though all the increase in fees have been met by the Government, it has not so far been possible to increase the monthly maintenance allowance due to finacial constraints. It was